

LIST OF CASES IN WHICH ELECTRONIC SERVICE OF PROCESS HAS TAKEN PLACE DURING THE MONTH OF DECEMBER 2024

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL		NIL						
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL		NIL						
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL		NIL						
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL		NIL						
5	SH. MANOJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL		NIL						
6	SH. NIKHIL CHOPRA, DJ COMM 06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL		NIL						
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL		NIL						
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL		NIL						
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 THIRD FLOOR EXTENSION BLOCK	CS (COMM)/295/2024	26-02-2024	Hero Investcorp Private Limited Vs Ashok Kumar	aastha	9718209970	aastha@thejist.com	23-12-2024
			309 THIRD FLOOR EXTENSION BLOCK	CS (COMM)/1348/2024	06-12-2024	RAJESH GUPTA Vs AMIT MEHTA	Paritosh Garg(P),	9540521935, 8700363257	raj16516@gmail.com	23-12-2024

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		309 THIRD FLOOR EXTENTI ON BLOCK	CS	CS (COMM)/10 89/2024	01-10-2024	MUKESH KUMAR PROP OF M/S PRATHAM TRADING CO Vs PREM SHARMA PROP OF M/S DNG CLOTHING	Anjali Negi	9717818148	LAWYERA NJALI@G MAIL.COM	16-12-2024	
		309 THIRD FLOOR EXTENTI ON BLOCK	CS	EXCUTION/ COMM/541/ 2024	30-11-2024	ROOP KISHORE RASTOGI Vs SAGAR KHARBANDA	SONAL SINHA	9810002285	sinhasonal 0609@gmail .com	07-12-2024	
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	OMP (COMM)/20 /2024	15-03-2024	MRA PAPER Vs ACME PRINT O PAC AND ANR	Pradeep Kr Singh	8826346286	advocatepr adeepsingh @gmail.co m	06.12.2024
		307	Civil	OMP (COMM.)/8 6/2024	25-09-2024	Nine Projects Pvt Ltd Vs Alpha Pacific Systems Pvt Ltd	Vivek Kumar	9810135979	vivekkumar adv@yahoo .co.in	21.12.2024	
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	OMP (COMM)	OMP (COMM.)	08-10-2024	CASA 2 STAYS PVT LTD Vs DELHI PRAKASHAN VITTRAN PVT LTD	Govind Rishi	9818040003	GOVIND.R ISHI@ACU MENJURI S.COM	04.12.2024
		COURT ROOM 310	CS (COMM)	CS (COMM)28	22-02-2024	Hero Investcorp Private Limited and anr. Vs Satish Rajpurohit	Pramod Kr. Singh	9810481016	mail@thele gist.com	06.12.2024	
		COURT ROOM 310	CS (COMM)	CS (COMM)53	27-03-2023	MR. RAMESH CHANDER BAGGA Vs M/S GREENLITE POLYMERS LLP				06.12.2024	
		COURT ROOM 310	CS (COMM)	CS (COMM)128	18-11-2024	N M AGGARWAL AND CO. PVT. LTD Vs MADHURI JAIN	Subhash Chandra	9810459344	Chandraad v31@gmail .com	12.12.2024	
		COURT ROOM 310	CS (COMM)	CS (COMM)129	25-11-2024	FAJUDDIN AND ORS Vs SAYED MOHD ANWAR AND ORS	Monika Rathi	9639924680	advocateem rathi@gmail .com	12.12.2024	
		COURT ROOM 310	CS (COMM)	CS (COMM)128	25-11-2024	SATYA BHAMA DHANUKA Vs CABLE CORPORATION OF INDIA THROUGH DIRECTOR ROHAN HITENDRA KHATAU	Ravi Bassi	9810021293	advocatera vibassi@g mail.com	12.12.2024	

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			COURT ROOM 310	OMP (COMM)	OMP (COMM.)	11-07-2022	OMKAR SINGH AND ANR. Vs KOTAK MAHINDRA BANK LTD.	Raj kumar	9871698896	rajkumarad818@gmail.com	12.12.2024
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)	03-12-2024	TATA CAPITAL LTD Vs SUBHASH KUMAR	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	17.12.2024

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12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS COMM	1250/2024	14.11.2024	DEEP BLUE V/S RAJESH MIGLANI KUMARU JAIN	SHIMANSHU JAIN	7988358702	JAIN.HIMANSHU87@GMAIL.COM	09.12.2024	
			401	CS COMM	872/2023	30.05.2023	RSG DYE CHEMICAL V/S V & INTERNATIONAL	DURGESH GUPTA	9811217093	ADV DURGESHGUPTA@GMAIL.COM	09.12.2024	
			401	CS COMM	1356/2024		M/S TRIVENI IMPEX PVT LTD V/S M/ASSAM SUPARI TRADER & ORS	NEERAJ GUPTA	9811267045	INFO@JUSLAWOFFICES.COM	11.12.2024	
			401	CS COMM	1336/2024	05.12.2024	M/S CHANDELWAL & ORS V/S M/S SAWARIYA COLLECTION	K.C. SINGH				16.12.2024
			401	CS COMM	1370/2024	11.12.2024	UNION BANK OF INDIA V/S SATYAPAL SINGH THROUGH LEGAL HEIRS	KAMALJEET SINGH	9890410729	KAMALJEETSINGHRANOT@GMAIL.COM		20.12.2024
			401	CS COMM	1376/2024	12.12.2024	M/S CELESTIAL KNITS & FAB PVT LTD V/S MS. VIDUSHI TYAGI	JAWAHA R GOYAL	9873292200	GOELJAWAHARLAL@GMAIL.COM		20.12.2024
			401	OMP I COMM	1339/2024	11.12.2024	DCB BANK V/S LEE LURAM	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM		20.12.2024
			401	OMP I COMM	1351/2024	12.12.2024	DCB BANK V/S RAJEEV KUMAR	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM		20.12.2024
			401	CS COMM	1415/2024	20.12.2024	AMAR OPERA GLOBAL LTD	V/S NIKESH JAIN	9213516713	NIKESHJAINADVOCATE@GMAIL.COM		23.12.2024
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL									

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20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL							
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM.)	691/2023	16.12.2023	CANARA BANK VsMR. PLANET CAST MEDIAEKANT SERVICE LTD	8376841313	10.12.2024	
				CS (COMM.)	694/2024	29.08.2024	PATRAM ISPATMR. BHANDAR VsROHIT SWASTIK METAYADAV FORGE PVT LTD	8800818232	10.12.2024	
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	24	PETITION U/S 90MP OF ARBITRATION & CONCILIATION ACT	COMM/306/2024	09/11/24	Massive Restaurant v. PRATEEK AV hospitality VenturesKUMAR LLP	9451447006	45629	
				SUIT RECOVERY	FORCS (COMM)/479/2024	04/06/24	Air India Sats Airport Services Pvt Ltd VsSETH Lanmei Cambodia Co Ltd	8457902716	45642	
				SUIT RECOVERY	FORCS (COMM)/538/24	09/07/24	CANARA BANK VsKUNAL RISHAL	9654646391	45644	
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL							
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM)/449/2024	20.09.2024	RAJESH SHARMA VsRAHUL NEERAJ SHARMA CHAUDH ARY	8860838005	RAHUL.C HAUDHAR I@GMAIL.COM	05.12.2024
			6, New Court Block-I	Commercial	CS (COMM)/491/2024	23.10.2024	Millennium Construction Pvt Ltd VsABHAY ENTERTAINMENT CITY LIMITED	7389444445	AS_LAWC HAMBER @OUTLOOK.COM	20.12.2024
			6, New Court Block-I	Commercial	CS (COMM)/502/2024	04.11.2024	M/S Ankur Trade Links Pvt ltd Vs Pervesh	B.S.RANA 9811539761	RANA.DIG VJAY1@GMAIL.COM	20.12.2024

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		6, New Court Block-I	Commercial	CS (COMM)/511/2024	08.11.2024	Punjab National Bank Vs Bhawna Walia	SARVJEE T YADAV	9711785812	SARAVJEE TYADAVo8@YAHOO.COM	20.12.2024	
		6, New Court Block-I	Commercial	CS (COMM)/557/2024	18.12.2024	STATE BANK OF INDIA Vs SHARAD KUMAR PANDEY	RANI BHARDW AJ(P),	9643680913	RBHARDWAJASSOCIATE@GMAIL.COM	20.12.2024	
		6, New Court Block-I	Commercial	OMP (COMM.)/3510/2024	18.12.2024	IFFCO KISAN FINANCE LTD Vs PRASHANT DUBEY	Tusharr Mawkin(P)	9266434364	ADVOCATE ESAGARAGGARWAL@GMAIL.COM	20.12.2024	
		6, New Court Block-I	Commercial	OMP (COMM.)/2808/2024	23.10.2024	AXIS BANK LTD Vs HARPREET	DHEERAJ	9871040589	INDOLEXIAW@GMAIL.COM	21.12.2024	
		6, New Court Block-I	Commercial	Execution (Comm.)/101/2024	20.09.2024	BANK OF BARODA Vs ADOS AND COMPANY ANRS	NEERAJ KUMAR	9711863744	CLALEGAL9@GMAIL.COM	24.12.2024	
25	SH. SANDEEP YADAV	SOUTH	NIL								
26	SH. SANJEEV KUMAR SINGH COMMERCIAL COURT.	SOUTH	29, New Court Block-II	Commercial	CS (COMM)/531/2024	23-11-2024	HABIBS COSMETICS PRIVATE LIMITED Vs HABIBS UNISEX SALON	Simranjeet Singh(P),	9654871449	simran.legal@gmail.com	06.12.2024
			29, New Court Block-II	Commercial	CS (COMM)/528/2024	20-11-2024	PUNEET CHITRA Vs Harsha Vardhan Reddy	ROHIT AGRAWAL(P),	9899886971	info@jkgalawchambers.com	06.12.2024
			29, New Court Block-II	Commercial	CS (COMM)/519/2024	16-11-2024	KANADIA FYR FYTERS PVT LTD Vs SHANNON SHANNON	SMITA M/SKUMARI ANDRAJGARHLA(P),	7703955775, 9212545556	smita20185@gmail.com	07.12.2024
			29, New Court Block-II	Commercial	OMP (COMM)/2975/2024	14-11-2024	Cnh Industrial Capital India Pvt Ltd Vs RIHANA RAHIS	RAJESH ANGRA(P),	9958726491	jangraadvocate@gamil.com	10.12.2024

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		29, New Court Block-II	Commercial	OMP (COMM)/2974/2024	14-11-2024	Cnh Industrial Capital India Pvt Ltd Vs SURENDRA PAL	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	10.12.2024
		29, New Court Block-II	Commercial	OMP (COMM)/2978/2024	14-11-2024	Cnh Industrial Capital India Pvt Ltd Vs RAJAT	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	10.12.2024
		29, New Court Block-II	Commercial	OMP (COMM)/2977/2024	14-11-2024	Cnh Industrial Capital India Pvt Ltd Vs RAM SUNDAR YADAV	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	10.12.2024
		29, New Court Block-II	Commercial	OMP (COMM)/3046/2024	21-11-2024	AXIS BANK LTD Vs SONU KUMAR	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	11.12.2024
		29, New Court Block-II	Commercial	CS (COMM)/497/2024	28-10-2024	Punjab National Bank Through Its Authorized Officer Ajay Prakash Vs Vinayak Thankur	Sourav Bajaj(P),	9250062361	bajajlawfirm1@gmail.com	12.12.2024
		29, New Court Block-II	Commercial	OMP (COMM)/2499/2024	30-09-2024	AXIS BANK LTD Vs RAKESH KUMAR	Anupam Singh(P),	9654926809	anupamj Singh@gmail.com	12.12.2024
		29, New Court Block-II	Commercial	OMP (COMM)/2500/2024	30-09-2024	AXIS BANK LTD Vs HARSH	Anupam Singh(P),	9654926809	anupamj Singh@gmail.com	12.12.2024
		29, New Court Block-II	Commercial	OMP (COMM)/2501/2024	30-09-2024	AXIS BANK LTD Vs HEMRAJ CHOUDHARY	Anupam Singh(P),	9654926809	anupamj Singh@gmail.com	12.12.2024
		29, New Court Block-II	Commercial	OMP (COMM)/3226/2024	27-11-2024	Axis Bank Ltd Vs SONU BHATI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	19.12.2024
		29, New Court Block-II	Commercial	OMP (COMM)/3229/2024	27-11-2024	Axis Bank Ltd Vs NEHA BHARTI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	19.12.2024

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		29, New Court Block-II	Commercial	OMP (COMM)/3227/2024	127-11-2024	Axis Bank Ltd Vs KAWAL PREET KAUR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	19.12.2024
		29, New Court Block-II	Commercial	OMP (COMM)/3228/2024	127-11-2024	Axis Bank Ltd Vs IMRAN KHAN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	19.12.2024
		29, New Court Block-II	Commercial	OMP (COMM)/2984/2024	118-11-2024	KOTAK MAHINDRA PRIME LTD Vs SURENDER SINGH	AMIT KUMAR SINHA(P),	9990659331	kmpsparnter@gmail.com	19.12.2024
		29, New Court Block-II	Commercial	OMP (COMM)/3012/2024	119-11-2024	DHARA MOTOR FINANCE LTD Vs NAVJOT SINGH	MOTORTADAV(P),	9999855157	ADVJITENDERYADAV2017@GMAIL.COM	19.12.2024
		29, New Court Block-II	Commercial	OMP (COMM)/3045/2024	121-11-2024	KOTAK MAHINDRA PRIME LIMITED Vs LAKSHMI L	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	19.12.2024
		29, New Court Block-II	Commercial	OMP (COMM)/3184/2024	125-11-2024	ASIX BANK LTD Vs HIMANSHU	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	19.12.2024
		29, New Court Block-II	Commercial	OMP (COMM)/3248/2024	128-11-2024	Cnh Industrial Capital India Pvt Ltd Vs MANOJ KUMAR CHAUHAN	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	19.12.2024
		29, New Court Block-II	Commercial	CS (COMM)/539/2024	29-11-2024	ZAARA ENTERPRISES VENTURE PRIVATE LTD Vs DHANRAJ AGENCIES PRIVATE LIMITED	SANKUR SINGHAL(P),	9811126091	ankursinghaladvocate@gmail.com	19.12.2024
		29, New Court Block-II	Commercial	CS (COMM)/534/2024	26-11-2024	STATE BANK OF INDIA Vs MANOJ KUMAR PASWAN	ARANI BHARDWAJ(P),	9643680913, 8010410831	Fbhardwajassociates@gmail.com	19.12.2024
		29, New Court Block-II	Commercial	CS (COMM)/503/2024	04-11-2024	KARMIC EVENTS PVT LTD Vs NG EVENTS AND MARKETING	Ashim Shridhar(P),	9971547353	chamberas_himshridhar@gmail.com	23.12.2024

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		29, New Court Block-II	Commercial	OMP (COMM)/2987/2024	18-11-2024	KOTAK MAHINDRA PRIME LTD Vs VIJAY KUMAR	9990659331	kmpspartner@gmail.com	23.12.2024
		29, New Court Block-II	Commercial	OMP (COMM)/3265/2024	29-11-2024	Axis Bank Ltd Vs MOHD IMRAN	9873347330	mayank_mahajan05@yahoo.com	23.12.2024
		29, New Court Block-II	Commercial	OMP (COMM)/3263/2024	29-11-2024	Axis Bank Ltd Vs ASHOK KUMAR VERMA	9873347330	mayank_mahajan05@yahoo.com	23.12.2024
		29, New Court Block-II	Commercial	OMP (COMM)/3261/2024	29-11-2024	Axis Bank Ltd Vs VINAYAK HRMAHAJA SOLUTIONS PRIVATE LIMITED	9873347330	mayank_mahajan05@yahoo.com	23.12.2024
		29, New Court Block-II	Commercial	OMP (COMM)/3264/2024	29-11-2024	Axis Bank Ltd Vs KAPIL KUMAR	9873347330	mayank_mahajan05@yahoo.com	23.12.2024
		29, New Court Block-II	Commercial	OMP (COMM)/3260/2024	29-11-2024	Axis Bank Ltd Vs MANINDER SINGH	9873347330	mayank_mahajan05@yahoo.com	23.12.2024
		29, New Court Block-II	Commercial	OMP (COMM)/3262/2024	29-11-2024	Axis Bank Ltd Vs MUBARIK	9873347330	mayank_mahajan05@yahoo.com	23.12.2024
		29, New Court Block-II	Commercial	OMP (COMM)/3036/2024	20-11-2024	KOTAK MAHINDRA PREME LTD Vs KUNDAN BISHT	9990659331	kmpspartner@gmail.com	23.12.2024
		29, New Court Block-II	Commercial	OMP (COMM)/3034/2024	20-11-2024	KOTAK MAHINDRA PREME LTD Vs DEVDUTT SHARMA	9990659331	kmpspartner@gmail.com	23.12.2024
		29, New Court Block-II	Commercial	OMP (COMM)/3037/2024	20-11-2024	KOTAK MAHINDRA PREME LTD Vs MAYANK PANDEY	9990659331	kmpspartner@gmail.com	23.12.2024

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		29, New Court Block-II	Commercial	OMP (COMM)/3035/2024	20-11-2024	KOTAK MAHINDRA PREME LTD Vs RAMESH RAMESH	AMIT KUMAR SINHA(P),	9990659331	kmpsartner@gmail.com	23.12.2024
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL							
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL							
29	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST		CS/COMM/2453/2024	29.05.2024	MEGA INC. VS. VM AUTOCOMP	Dechen Angmo	N/A	N/A	05.11.2024
				CS/COMM/2495/2024	07.06.2024	FRONTEK ELECTRONICS VS. CHINA OCEAN	MUKESH KUMAR SINGH	N/A	N/A	13.11.2024
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	NIL							

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31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	Commercial suit	CS (COMM)/3834/2024	06-11-2024	Kirloskar Proprietary Ltd Vs M/S Vrundavan Enterprises	ATUL JAIN(P),	9.81E+009	ATULHIGH COURT2000@YAHOO.COM	----
				Commercial suit	CS (COMM)/3833/2024	06-11-2024	M/S NAVAIR INTERNATIONAL a PVT LTD Vs M/S Chauriha VIJAY NIRMAN(P), COMPANY PRIVATE LIMITED	Saubhagya	9650887118	officeatlaw partners@gmail.com	----
				Commercial suit	CS (COMM)/3841/2024	11-11-2024	M/s Sterling and Wilson Private Limited Vs Megal Mall Condominium Association	Sanjeev Kumar Tyagi(P),	9811252685	sanjeevktya giadv@gmail.com	----
				Commercial suit	CS (COMM)/3844/2024	11-11-2024	State Bank Of India Vs M/S ARORA TELE POINT	Ranjay Kumar Sinha(P),	9811255673	advocatesin ha@rediff mail.com	----
				Execution Petition	EXECUTION (COMM)/309/2024	21-11-2024	M/s Proffer IT Consultancy Pvt Ltd Vs M/s Friends Computer and Peripherals and Anr	Maneesh Gumber(P),	9911315304	ASCENTLA WFRIM@GMAIL.COM	----
				Execution Petition	EXECUTION (COMM)/310/2024	21-11-2024	M/S KCT Trading (P) Ltd Vs M/S Ashita Print Services and Anr	Naveen Sharma(P),	9.81E+009	haveensharma legal@gmail.com	----
32	SH. BHUPESH KUMAR	SOUTH-EAST	NIL								
33	MS. NEERA BHARIHOKE DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL								
34	MS. NIRJA BHATIA, DJ, DIGITAL 07, SOUTH EAST DISTRICT,	SOUTH-EAST	30	CS (COMM.)	3913/2024	02.12.2024	M/S Dhanuka Agritech Ltd Vs M/S Krishi Rasayan Jha Exports Pvt Ltd.	Sh. Arun Kumar Jha	9811104452	arun@theaemeco.com	20.12.2024
				CS (COMM.)	3782/2024	15.10.2024	M/S Abhay Graphics Vs M/S Bluerose Publishers Pvt. Ltd.	Sh. Wasim Khan	7.98E+009	wasimkhan04@gmail.com	07.01.2025

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36	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL									
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	229/2024	13-08-2024	M/S NEWAGE PUMPS V/S SH. RAJEEV SHARMA	RAJEEV KUMAR	9868362369	libraadv73@gmail.com	05-12-2024	
			101	CS COMM	329/2024	26-10-2024	CANARA BANK V/S M/S PRINT JEANNIE	SHARPREET SINGH	7065517065	pristinelawcare1@gmail.com		07-12-2024
			101	CS COMM	298/2024	03-10-2024	WATERSTREET CORPORATE SERVICES LLP V/S M/S SGTB ELCTRO PRIVATE LIMITED & ORS.	DEVENDRA SINGH MEHTA	9818483258	mehta.devendra10@gmail.com		13-12-2024
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	NORTH-EAST	201, New Building KKD	CS(COMM)	107/2024	16.10.2024	M/S SANSKAR BROTHERS Vs M/S J M D INDUSTRIES (USING P)	TILAK RAJ SINGH	9999180330	mysantosh_5@rediffmail.com	06.12.2024	
			DO	CS(COMM)	83/2024	21.08.2024	RAMANDEEP SINGH Vs HARMEET SINGH	NARENDE BHANDARI	9313362890	nbhandari2009@gmail.com		16.12.2024
39	SH. BRJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 356/2024	03-07-2024	Prem Challani Vs Hema Verma	KRISHAN NAGAR	8.80E+009	KRISHNA NAGAR@YAHOO.IN	10-12-2024	
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 228/2024	12-04-2024	SACHIN JAIN Prop. M/s. Jai Jinendra Fabrics Vs Ms. FIRDOUS PROP. M/S S. M. ENTERPRISES	ABDULVAHID	8.38E+009	JAIN.ADITYARAJ@YAHOO.COM	17-12-2024	
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 581/2024	13-11-2024	Goel Cotts Private Limited Vs Isha Niraj Sadh	PIYUSH KATYAL	8.70E+009	PIYUSHKATYAL98@GMAIL.COM	09-12-2024	
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 643/2024	20/12/2024	PRIME INDIA AUTO LINKS PVT. LTD. Vs M/S S L M CONTRACTS PVT. LTD.	PRASANNA	9212424765	ADV.SINGHAL@GMAIL.COM	05/12/2024	

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
		301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 666/2022	01/12/2024	VEE PEE FABRICS PRIVATE LIMITED PREVIOUSLY KNOWN AS MAPS CREATION PRIVATE LIMITED Vs P.H. SHAHUL HAMEED	SAMRIDDHI	9654713565	CKAUSHIK11@GMAIL.COM	02/12/2024
		301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 305/2024	27/05/2024	Authentic Design Maker Through Its Prop Shri Ashok Singh Vs Sangam Trader Through Its Prop Sudhir Kumar Gupta	AKASH RAJAWA	7011707213	ADV.AKASHRAJAWA T@GMAIL.COM	18/12/2024
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	NIL							
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT		NIL							
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)		NIL							
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	NIL							

